

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 211
(IB)-97/ND/2024

IN THE MATTER OF:
Union Bank of India

... **Applicant/Petitioner**

Versus

Vipul Gupta (PG)

... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv Shaun Jomon & Adv Harshit Gupta

For the

Respondent/PG : CS Ritu Jain, Ms. Pallavi Tayal Chadda, Adv.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel appearing for the RP, the hearing is deferred to enable her to get the application in terms of which RP report has been filed be listed before this Bench.

List on 28.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)